

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

**All the Principal District Judges,
Jammu Province,**

No: 41740-60/2.S

Dated: 17.03.2016

Subject: One day Special Training Programme for Chief Judicial Magistrates and Judicial Magistrates of Jammu Province having more than five years experience of holding the Court on Sunday, the 20th day of March, 2016, at J&K State Judicial Academy, Janipur, Jammu.

Sir,

The Jammu and Kashmir State Judicial Academy is organizing one day Special Training Programme on the 'J&K Juvenile Justice (Care and Protection of Children) Act and Rules framed thereunder', for the Chief Judicial Magistrates and the Judicial Magistrates of Jammu Province having more than five years experience of holding the Court, on Sunday, the 20th of March, 2016, at 10.30 A.M. in the J&K State Judicial Academy, at Janipur, Jammu.

You are, therefore, requested to communicate this information to the Chief Judicial Magistrate/Judicial Magistrates working within the territorial limits of your jurisdiction and to ensure that they shall report at the venue at 10.00 A.M. sharp.

Yours faithfully,


(M. K. Hanjura) 17.03.16
Registrar General

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